

Dr. M. M. Das: May I know whether Government have been finding any difficulty due to absence of detailed legislation which is provided in our Constitution for dealing with individual cases?

Shri Jawaharlal Nehru: Yes. There is difficulty in the sense that some applicants want to be citizens of India and we are not able to make him or her such a citizen.

STATE ELECTRICITY BOARDS

*673. **Shri Nanadas:** Will the Minister of Irrigation and Power be pleased to state:

(a) how many State Electricity Boards, have been constituted since the passing of the Electricity Supply Act, 1948;

(b) the work done so far by the Central Electricity Authority; and

(c) whether the Advisory Board set up by Government for suggesting amendments to the Indian Electricity Act, 1910 will also review the Electricity (Supply) Act, 1948?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Two. (in Delhi and Madhya Pradesh)

(b) The Central Electricity Authority have approved the Regulations framed by the Delhi and Madhya Pradesh State Electricity Boards under the Electricity (Supply) Act of 1948. They have also arbitrated in the dispute between the Government of Bombay and the Godhra Electricity Supply Co. Ltd.

(c) No, Sir.

Shri Nanadas: May I know why the rest of the States have not followed this?

Shri Hathi: The States are finding it difficult. They find several difficulties coming in their way, financial difficulties, finding suitable personnel, etc.

APPRENTICES IN GOVERNMENT PRESSES

*674. **Shri Nanadas:** (a) Will the Minister of Works, Housing and Supply be pleased to refer to the answer given to part (d) of unstarred question No. 1051 answered on 15th April, 1953 and state the action taken to enhance the rate of monthly subsistence allowance paid to the apprentices in the Government of India Presses?

(b) What are the enhanced rates?

(c) From which date will the new rates be given effect to?

The Minister of Works, Housing and Supply Sardar Swaran Singh:

(a) and (b). They will now be eligible to draw dearness allowance, as admissible to others, drawing equivalent pay. Under the general orders governing the grant of dearness allowance, they will get Rs. 40/- per month.

(c) As from 1st December 1953.

Shri Nanadas: May I know whether they are eligible for house rent allowances also?

Sardar Swaran Singh: Not possibly, Sir. I am not sure.

Shri Nanadas: May I know how many apprentices have been there in the Government presses since 1951?

Sardar Swaran Singh: I have not got that information at the present moment.

Shri Nanadas: May I know whether there is any possibility of giving retrospective effect to this decision?

Sardar Swaran Singh: We have examined this case with considerable care. This is the maximum up to which we can go.

DEVELOPMENT OF TRANSPORT FACILITIES

*676. **Shri Buchhikotaiah:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact, that all State Governments were asked by the

Planning Commission to submit reports about the transport facilities needed to implement the development schemes of the Five Year Plan;

(b) if so, whether any reports have been received; and

(c) whether any nation-wide plan to improve transport facilities has been worked out?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Replies have been received from most States.

(c) The matter is under consideration.

PIPELINES AT OKHLA

*677. **Shri A. N. Vidyalkar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that some pipes of the water pipeline from Okhla to Kalkaji, laid by the C.P.W.D. Rehabilitation Circle, New Delhi, burst when it was put to use:

(b) if so, the reasons thereof;

(c) the extra cost involved in repairs;

(d) whether the pipes were of the approved specification; and

(e) the agency that had supplied the pipes, and the quantity supplied by that agency?

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) Yes, Sir.

(b) The matter is under investigation.

(c) The damaged pipes were replaced at a cost of about Rs. 1,000/-.

(d) They were stated to be so.

(e) The pipes were supplied by Messrs. India Iron and Steel Co. Ltd., Kulti. The quantity supplied was about 25,000 running feet.

Shri A. N. Vidyalkar: May I know whether the enquiry is made departmentally or it has been entrusted to somebody else?

Sardar Swaran Singh: Departmentally for the time being.

जहाजों का निर्माण

*६७८. **श्री रघुनाथ सिंह:** क्या उत्पादन मंत्री यह बताने की कृपा करेंगे :

(क) भारत में बनने वाले जहाजों के कितने यांत्रिक भाग बाहर से आते हैं ;

(ख) इन भागों और सम्पूर्ण यांत्रिक भागों की संख्या तथा मूल्यों का क्या अनुपात है ;

(ग) बाहर से आने वाले भाग किन देशों से आयात किये जाते हैं ;

(घ) इन भागों को निकट भविष्य में भारत में बनाने की कोई सम्भावना है ; तथा

(ङ) क्या सरकार का कोई ऐसा कारखाना खोलने का विचार है जहाँ यह यांत्रिक भाग बन सकें ?

The Minister of Production (Shri K. C. Reddy): (a) and (b). It has so far been possible to obtain only a few items from India and most of the items of machinery are being imported from abroad.

(c) These items of machinery are at present imported from Great Britain and Germany.

(d) and (e). The question of manufacturing machinery in India is under consideration.

श्री रघुनाथ सिंह : कितने समय के अन्दर इन मशीनों का उत्पादन हिन्दुस्तान में हो सकेगा ?